

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-26(PB)/2017
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Smile Multimedia Pvt Ltd
And
DGM India Internet Marketing Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	C.BALOONI	Company Director	For R-D (NR)	(30)
2.	CHELANA KANDPAL	Company Prosecutor	For OL, Delhi	chetana
3.	Satwinder Singh	Reb'lina Companies		
4.	SAHEB SINGH CHASNA	11		

ORDER

Order reserved.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

25.4.2017
Vineet